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**CENTRAL ADMINISTRATIVE TRIBUNAL
JODHPUR BENCH, JODHPUR**

**Original Application No.23/2013
in
Misc. Application No.18/2013**

Jodhpur this the 01st day of October, 2013

CORAM

**Hon'ble Mr.Justice Kailash Chandra Joshi, Member (J),
Hon'ble Ms. Meenakshi Hooja, Member (A)**

Mahendra Kumar Saini S/o Shri Bhim Singh Saini, aged about 24 years, R/o Malion Ki Dhani, Harsoli Road, Khairthal at present residing at Kapil Dev Vajpayee, Gole Police Chowki, Bagar Chouwk, Jodhpur, Rajasthan, approved for appointment as Fresh face substitute against group D post by the General Manager, North Western Railway.

.....Applicant
Mr. J.K.Mishra, counsel for applicant.

Versus

1. Union of India, through General Manager, North Western Railway, Hqrs. Jaipur Zone, Chainpura, Jagatpura, Jaipur, Rajasthan.

.....Respondent
Mr. Salil Trivedi, counsel for respondent.

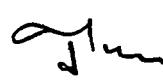
ORDER (Oral)
Per Justice K.C. Joshi, Member (J)

Heard the learned counsels on both sides. Learned counsels on both sides submitted that a similar matter OA no.243/2006 was decided by this Bench of the Tribunal and allowed the same in favour of the applicant(s) therein, vide order dated 12.08.2010. Since this OA is also of identical nature, the applicant herein, is also entitled to be benefited from the said order.

2. It is stated that the said order has been challenged in D.B. (Civil) Writ Petition No.10603/2010 before the Hon'ble Rajasthan High Court at Jodhpur, and therefore, we direct that based on the resolution/decision in the said writ petition the applicant herein be granted the same quantum of benefits as is available to the applicant(s) in OA No.243/2006.

3. In view of the above, present OA stands disposed of along with the application for condonation of delay. The respondents are directed to follow the judgment of the Hon'ble High Court to be given in D.B. (Civil) Writ Petition No.10603/2010. No order as to costs.


(Meenakshi Hooja)
Administrative Member


(Justice K.C. Joshi)
Judicial Member